

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/136A/ (IB)/2017
NAME OF THE PETITIONER(S) : SUYOG MERCHANDISE SHIPPING PVT LTD
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE (I) PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1	Aashish Jain Kurnia For Suvana & Suvana	Counsel for Respondent	
2.	P. J. Prathikesh	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Petitioner Counsel filed a memo praying to permit the Petitioner to withdraw the petition. Memo is taken on record. Petitioner is allowed to withdraw the petition. In the circumstances, matter is **closed as withdrawn.**

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)